

2<sup>ND</sup> ANNUAL INTERNATIONAL CONFERENCE  
ON  
COMPARATIVE CONSTITUTIONAL LAW  
*Identifying and Analysing the Challenges of the  
Constitutional Framework of India and Australia*

(ICCCL 2020)

Dates: 5th-6th March, 2020

Organized by:



Amity Law School Noida,  
Amity University Uttar Pradesh

in collaboration with

School of Business and Law,  
Edith Cowan University,  
Western Australia



**PUBLICATION OPPORTUNITIES IN:**

- SCOPUS INDEXED JOURNAL
- UGC APPROVED JOURNAL
- BOOK BEARING ISBN NO.
- CONFERENCE PROCEEDINGS

**Venue:**

Amity Law School,  
Amity University Uttar Pradesh,  
Sector 125, Noida,  
INDIA, 201313

Conference Web link: <https://www.amity.edu/ALS/ICCCL2020/>

## INTRODUCTION

The Amity Law School Noida in collaboration with School of Business and Law, Edith Cowan University, Western Australia is proud to organize the 2nd Annual International Conference on Comparative Constitutional Law (ICCCL 2020) on 5<sup>th</sup>- 6<sup>th</sup> March, 2020 (Thurs-Fri) at Amity Law School Noida. The theme of the Conference is "Identifying and Analysing the Challenges of the Constitutional Framework of India and Australia." The conference is being organized in academic partnership with NALSAR University of Law (Hyderabad), Ram Manohar Lohia National Law University (Lucknow), Rajiv Gandhi National University of Law (Punjab), H.P. National Law University (Himachal Pradesh), Dharmashastra National Law University (Madhya Pradesh) and Himalayan Garhwal University, (Uttarakhand).

## BACKGROUND

The Amity Law School, Amity University, Noida had organized the 1<sup>st</sup> International Conference on Comparative Constitutional Law in February, 2019 with the Adelaide Law School, University of Adelaide, Australia as the co-host. The specific theme of the conference was "Comparing and Contrasting the Constitutional Models of India and Australia". The conference witnessed key note speeches from learned Vice-Chancellors from several NLUs alongwith the Director of Indian Law Institute, New Delhi as well as by the senior academicians and research scholars from four Australian Universities from namely the Adelaide Law School, University of Adelaide; RMIT University, Melbourne; Edith Cowan University, Perth and; University of Brisbane. The conference concluded with the most elite panel comprising of Hon'ble Mr. Justice Deepak Gupta (Former CJI, Supreme Court of India), Hon'ble Mr. Justice Chandra Shekhar (Judge, Delhi High Court) and Hon'ble Mr. Justice Prateek Jalan (Judge, Delhi High Court) besides Senior Advocates, Supreme Court of India, Ms. Geeta Luthra and Mr. Prashanto Chandra Sen, an alumni from Oxford University, UK.

## OBJECTIVE

The constitutional law has always fascinated lawyers and law researchers of every jurisdiction due to its fundamental importance in governance. It has grown manifold in complexity due to globalization, democracy and human rights law regime. It has made it imperative to look at the growth and development of the constitutional law of any given country not only from an internal lens but also from outside and even compare it with other regimes. The study of comparative constitutional law enables us to compare and contrast the similarities and dissimilarities between various legal systems and provides alternative perspectives and mature understanding in legal, economic, social, political and other related contexts.

The conference aims to bring together Law Practitioners, Researchers, Academicians and Students to deliberate and critically analyse the major contemporary developments in the field of Constitutional law in comparative perspective. The Conference aims at academic discourse through the following modes:

- Technical Sessions
- Keynote Speeches
- Invited and Submitted Papers

## THEMES

- Constitutional Liberties, Freedoms and Rights in the context of National Security
- Relevance of Nationalism and Sovereignty in the era of Globalization
- Challenges to Secularism in a pluralistic society
- Welfare State and Changing contours of Citizenship
- Vulnerable sections of society viz. women, children, refugees, minorities, elderly, third gender etc.
- Role of Constitutional Duties in nation building
- Role of Judiciary in promoting constitutionalism
- Regulation of Social Media in Constitutional Governance

## GUIDELINES FOR PAPER SUBMISSION

- Well researched papers, articles and case studies are invited from students, scholars/ researchers, faculties, bar and bench and other professionals.
- All papers MUST be written in comparative manner. Each paper should compare at least two jurisdictions (with focus on India or Australia).
- Co-authorship upto two authors is permitted. Each co-author would be required to pay the registration fees.
- Each applicant must submit a 500 word abstract providing an overview of the proposed paper by e-mail to [iccl2020@gmail.com](mailto:iccl2020@gmail.com) as well as fill up the [Google Docs Registration Form](#) latest by **22<sup>nd</sup> December, 2019**
- The organizing committee will notify each applicant of whether his or her abstract has been accepted by **28<sup>th</sup> December, 2019**. Decisions of the organizing committee to accept papers for presentation at the conference shall be final.
- Applicants selected by the organizing committee must register and make payment through the [Payment Portal](#) latest by **5<sup>th</sup> January, 2020**.
- Applicants selected by the organizing committee to participate in the conference must email their complete paper by **20<sup>th</sup> February, 2020** at [iccl2020@gmail.com](mailto:iccl2020@gmail.com).
- Each paper must be between 7500 and 10000 words and include headings and properly formatted footnote citations (end notes are not permissible). Papers must be in MS Word format with Times New Roman font on an A4 size paper and 1" margin on all sides, font size 12 and line spacing of 1.5.
- 20<sup>th</sup> Edition of The Bluebook: Uniform system of Citation must be used for referencing.
- The sub-themes provided are merely indicative and not exhaustive. Participants are free to choose any topic of their choice relevant to the central theme of the conference.

- Research papers/articles submitted should be accompanied with a declaration by the author(s), stating that the contents of the research paper have not been published elsewhere.
- All papers shall be strictly subjected to anti-plagiarism software and shall be scrutinised through blind review of the Editorial board.
- Attendees must attend the conference on both days to receive a participation certificate, which will be presented only at the conclusion of the conference.

## ABOUT ORGANIZING INSTITUTIONS

### AMITY UNIVERSITY UTTAR PRADESH (AUUP), NOIDA, INDIA

Amity Education Group is the leading education group of India with over 1,00,000 students studying across 1000 acres of hi-tech campus. Amity University Uttar Pradesh is a leading research oriented private university established in 2005 under a State Act. It is recognized by the University Grants Commission (UGC) and accredited by the National Assessment and Accreditation Council (NAAC) with an "A" grade.

### AMITY LAW SCHOOL NOIDA, INDIA

Amity Law School Noida is a premier law institute of India established in 2004 with the object of providing high quality education in the legal domain. The Law School is committed to preparing the next generation of legal professionals who are fully equipped to face the demands of the profession. It is one of the largest law schools of the India. It has an impressive record of successfully hosting several moots and National and International Conferences over the years including Asia Pacific Rounds of Manfred Lachs Space Law Competition, South Asia Rounds of Phillip C. Jessup International Law Moot Court Competition, First ever Hindi Moot Court Competition, Amity Mock Parliaments, Mediation and Arbitration Competitions, Training Programmes with National Human Rights Commission etc.

## EDITH COWAN UNIVERSITY, WESTERN AUSTRALIA

Edith Cowan University (ECU) established in 1991, in Western Australia provides the ideal learning environment for people who want to reach their potential. The University has been rewarded with five-star ratings for teaching quality over the past thirteen years, along with consistently high ratings for overall education experience and skills development, as reported in the Good Universities Guide. The University was named after Edith Dircksey Cowan, the first woman to be elected to an Australian Parliament. Her life was dedicated to the belief that education was the key to growth, change and improvement in society. ECU has more than 30,000 undergraduate and postgraduate students. It also annually welcome close to 6,000 international students, originating from more than 100 countries. Its eight Schools collectively deliver more than 250 diverse courses across Medical & Health Sciences, Engineering, Education, Arts & Humanities, Business & Law, Nursing & Midwifery, Science and the Western Australian Academy of Performing Arts.

### SCHOOL OF BUSINESS AND LAW

The School of Business and Law develops industry-ready graduates through high quality teaching and learning experiences and engaged, applied research. As a provider of an accredited law program, the School is proud to express its commitment to the rule of law and the promotion of the highest standards of ethical conduct, professional responsibility, and community service. ECU has received top rankings in the latest 2019 Quality Indicators in Learning and Teaching (QILT) in a number of categories. The School of Business and Law was recognised by QILT as the top public university in Western Australia for Teaching Quality and Graduate Satisfaction, in the undergraduate fields of Business and Management, and Law and Paralegal Studies.

## PUBLICATION OPPORTUNITIES

- Best papers will be published in **Scopus Indexed Publication**.
- Some Selected papers will be published in a **UGC Approved Journal**.
- Selected Papers will be published as a **Book bearing ISBN No.**
- All abstracts will be published in **Conference Proceedings**.

## REGISTRATION DETAILS

CATEGORY	INDIAN	FOREIGN
Faculty/PhD Scholars/ Researchers and Industry professionals (Single presenter)	INR 2500	USD 80
Faculty/ PhD Scholars/ Researchers/Professionals(Co-presenters upto 2)	INR 4000	USD 120
Student (single presenter)	INR 2000	USD 80
Student (Co-presenters upto 2)	INR 3000	USD 120
Attendees	INR 1000	USD 50
Faculty, PhD Scholars, Researchers/ Professionals ,Students(Presentation In Absentia)	INR 1000	USD 50

# Registration fees include:

- Conference Kit
- Tea/Coffee (both the days)
- Lunch (both the days)
- Copy of the Proceedings

# Registration fees does not include Accommodation and Transportation Fees

# Registration Fee is non-refundable

# On spot registration only available for Attendees

# No TD/DA shall be provided to the participants

# In case of Presentations by Co-Authors, at least one author must present the paper

# In Absentia papers will not qualify for publication.

## IMPORTANT DATES

- Last Date of Submission of Abstracts and Filling of Google Docs Form – **22.12.2019**
- Last Date of Notification of Acceptance of Abstracts – **28.12.2019**
- Last Date for Online Registration and Payment (through Website) – **5.1.2020**
- Last Date for Full Papers Submission – **20.2.2020**
- Conference Date – **5th-6th Mar, 2020**

## PAYMENT DETAILS INTERNATIONAL TRANSACTION

All the international delegates outside India can make payments by WIRE Transfer using swift code with the following bank details

<b>Name of the Payee</b>	<b>Amity University Uttar Pradesh</b>
Name of the Bank and Branch	Allahabad Bank Sector 125 Amity Campus Noida, District Gautam Budh Nagar
Bank Code No.	0212270
Type of Account	Savings
Mode of electronic transfer ECS/RTGS/NEFT/NCS/CODE NO.	ALLA0212270
MICR Code of the Bank	110010063
Swift Code	ALLAINBBRPN

For Wire transfer, please note the following: While making Wire transfer, delegate should clearly mention his/her name in the "Narration" or "Reference Remarks". Also, a scanned copy of Wire transfer report received from bank may be sent by email to [iccl2020@gmail.com](mailto:iccl2020@gmail.com)

## NATIONAL TRANSACTION

Delegates from India can make payment by NEFT Transfer using the following bank details

<b>Name of the Payee</b>	<b>Amity University Uttar Pradesh</b>
Name of the Bank	Allahabad Bank Sector 125 Amity Campus Noida, District Gautam Budh Nagar
Branch Name	Amity University, Noida, Sector 125
Bank Code No.	0212270
Type of Account	Savings
Account No.	20519034454
MICR Code of the Bank	110010063
IFSC Code	ALLA0212270

Please note the following:

- Please ensure that "receiver details" is properly entered and also mention your name in remarks while transferring the amount by NEFT. This will help us in easy identification of the depositor.
- Delegates should obtain the transaction number, i.e., 11 digit UTR number from the bank which is to be filled in conference registration details.
- A soft copy of NEFT payment report generated must be sent by e-mail to [iccl2020@gmail.com](mailto:iccl2020@gmail.com)

## PATRON-IN-CHIEF

**Dr. Ashok K. Chauhan**, Founder President, Ritnand Balved Education Foundation, India

**Dr. Atul Chauhan**, Chancellor AUUP, Noida, India

## PATRON

**Prof. (Dr.) Balvinder Shukla**, Vice-Chancellor, AUUP, Noida, India

## CO-PATRON

**Prof. (Dr.) D.K. Bandyopadhyay**, Chief Advisor (FPO); Chairman, Amity Law Schools, AUUP, Noida, India

## CONFERENCE CHAIRS

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**Associate Prof. (Dr.) Joshua Aston**, Associate Dean (Law), School of Business and Law, Edith Cowan University, Australia

## ADVISORY COMMITTEE

**Prof. (Dr.) Faizan Mustafa**, Vice-Chancellor, NALSAR University of Law, Hyderabad, India

**Prof. (Dr.) Paramjit Jaswal**, Vice-Chancellor, Rajiv Gandhi National University of Law, Punjab, India

**Prof. (Dr.) Nishtha Jaswal**, Vice-Chancellor, H.P. National Law University, Himachal Pradesh, India

**Prof. (Dr.) Balraj Chauhan**, Vice-Chancellor, Dharmashastra National Law University, Madhya Pradesh, India

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## ORGANISING COMMITTEE

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**Ms. Priyanka Ghai**, Assistant Professor, Amity Law School Noida and Co-Convenor, ICCCL

**Prof. (Dr.) Devendra Singh**, Professor, Amity Law School

**Dr. Sumitra Singh**, Assistant Professor, Amity Law School

### CONFERENCE WEBLINK:

<https://www.amity.edu/ALSN/ICCCL2020/>

**VENUE:** Amity University Uttar Pradesh, Sector - 125, Noida, INDIA (Tel. No: 0120 - 4392807).

### For any queries, please contact:

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